

lot of advocacy and publicity for sensitizing people. The advertisements through print and electronic media are one of the methods to reach out to the people and to educate them. Advertisements are also released to the masses to inform them about the new policy decisions made by the Government of the day as well as highlight the achievements made under different schemes/programmes for their benefit. The photographs are added to the advertisements for visual appeal as well as to inform the people the persons who are responsible for decision making. This is not a new practice and has been in vogue for long.

**Statement**

*Amount spent on various schemes and advertisements by Ministry of  
Women and Child Development during the last five years*

Year	Amount spent on various schemes (in Rs. crores)	Amount spent on advertisement (in Rs. crores)	Percentage (%)
2005-06	3873.43	12.40	0.32
2006-07	4712.99	10.84	0.23
2007-08	5549.50	14.65	0.26
2008-09	6700.37	49.32	0.74
2009-10	8487.70	18.79	0.22

**Rape victims**

3370. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of rape victims registered during the last three years, year-wise;
- (b) the details of amount of aid provided to such victims; and
- (c) the steps taken/proposed to be taken by Government for rehabilitation of such victims?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) to (c) As per the National Crime Records Bureau data, 19348, 20737 and 21467 cases of rape were registered during the years 2006, 2007 and 2008 respectively.

There is a proposal to provide for relief and rehabilitation of rape victims. There is a provision of Rs. 40 crore in 2010-11. The disbursement will start after the scheme has received approval of the Government.

**Influx of foreign women prostitutes**

3371. DR. K. MALAISAMY: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether there are around 6000 foreign women prostitutes in the country and this huge influx is due to the reflection of shifts of Global Economy;

(b) if so, whether the influx is mostly from Soviet Republic due to unemployment and weak economy there on the one side and the affluence and affordability of India on the other; and

(c) the policy of the country on this situation and the corresponding steps taken to safeguard the morals and culture of our Indian system?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) and (b) There have been reports in certain sections of the media on influx of women prostitutes especially from countries in the former Soviet Union.

(c) The Government is continuously taking measures to combat trafficking for commercial sexual exploitation in the country. The Immoral Trafficking (Prevention) Act, 1956 supplemented by the Indian Penal Code prohibits trafficking in human beings, including children, for purpose of prostitution and lays down penalties for trafficking.

Also, nine integrated Anti-Human Trafficking Units (AHTUs) have been established in the States of Bihar, Andhra Pradesh, Goa and West Bengal under the joint project on capacity building of law enforcement agencies of the Ministry of Home Affairs and United Nations Office of Drugs and Crime (UNODC). In addition, Government of Tamil Nadu and Bihar have reportedly themselves set up 38 and 21 AHTUs respectively.

#### **Anganwadi Kendra's**

†3372. SHRI OM PRAKASH MATHUR: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the present number of Anganwadi Kendra's across the country;
- (b) whether there is any plan to open new Anganwadi Kendra's in Rajasthan; and
- (c) the quantum of allocation made for these centres in this year's budget?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) to (c) There are 11,22,971 operational Anganwadi Centres (AWCs) in the country, as on 28.02.2010 against the total 14 lac approved AWCs.

In Rajasthan, there are 61,119 sanctioned AWCs/Mini-AWCs. Of these, 50,914 AWCs/Mini-AWCs are operational, as on 28.02.2010.

No proposal has been received from Government of Rajasthan for sanction of additional AWCs.

An amount of Rs. 8700.00 crore has been allocated for the year 2010-11 for implementation of the ICDS Scheme.

#### **Child prostitution**

3373. SHRIMATI MOHSINA KIDWAI : Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

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†Original notice of the question was received in Hindi.